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To

Dr.JS.Sarma , Chairman, TRAI

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Sir,

We invite your kind attention to our activities of an **NGO** , functioning in the field of Consumer interests for the last 19 years , with 5 State awards , 2 National awards & BIS registration . We are happy to inform you that we are an **NGO** with the **Special Consultative Status** of the **United Nations**. Kindly recall our interaction as a BIS registered Organization functioning for the interest of the Consumers.

1. Collocation application may be submitted by the applicant to the provider with a copy to the Regulatory Authority within 15 days .The provider should take a decision and communicate it to the TRAI and the seeker / applicant.

2. Collocation application can be rejected only when the technical feasibility is not there.

3. Collocation provider can terminate to the agreement only when the other party violates the conditions of the agreement.
4. Only required procedure is issuance of a termination notice with a period of one week time.
5. If the collocation charge has a direct link to the traffic and the records are made available in the website of the provider with regard to each interconnection transparency to an extent can be assured.
6. This can be decided after a joint meeting of the service providers after coming to a consensus of the issue.
7. Better to go on separate charges .
8. Based on the prevailing agreements it can be decided on circle wise.
9. An incentive of not less than 20% of directly attributing cost to be provided to the provider.
10. Use of providers space for their own need is the right of each provider. There is no need of an intervention from regulatory authority.
11. It is always better to leave the entire responsibility to the provider and a charge according to the industry standard can be provided as AMC charges.
12. A minimum charge can be decided after mutual consultation.
13. This may create unwanted chaos. Better to avoid it.

14. Whatever to the modality of collocation charges it should not create an additional burden or impact on the fixed or mobile subscribers / consumers of the country and it should not have any negative impact on the growth of telecom market in India.

Thanks,

Surendran from Consumers Association ,